

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2021

26th June, 2021

NOTICE

It is notified for information of all concerned that in partial modification of paragraph No.2 of the Notice dated 11th June, 2021, the National Commission shall list a maximum number of 15 cases instead of 10 cases, for hearing through video conferencing, before each functional Bench from 1st July, 2021.

2. All other contents of the Notice dated 11th June, 2021 shall remain in force till 15th July, 2021.
3. This issues with the approval of the Hon'ble President.

By Order



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
6. Notice Board
7. SO (IT) – with a request to upload this Notice on the website of NCDRC.